

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 304 of 2013

Dated : 19th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee**

**Counsel for the Respondent (s): Mr. Buddy Ranganadha for R.1
Mr. M.Y. Deshmukh for MSETCL
Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja for MSEDCL**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing before the Mumbai Circuit Bench on **30.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/Vg